

**NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH**

CP No. 39 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
28.09.2017**

**NAME OF THE COMPANY:** Gaurav Aggarwal & Anr M/s Divine Infracon Pvt.  
Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Virender Ganda, Sr. Advocate with Mr. Rakesh Kumar Mr. Vipul Ganda, Mr. P.K. Sachdeva, Advocates		
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	For the Respondent (s) :	None		
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**ORDER**

This case has been received on transfer from the Principal Bench. This bench is also apprised that a petition for initiating Insolvency Resolution process is pending consideration before the Court No.1

To come up for further consideration on 25<sup>th</sup> October, 2017.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**